

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR

CAUSE LIST 19.12.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1.	Mr. Santosh Kumar Sankhla Advocate	S.B. Civil Transfer Appeal (CTA) No. 111/2016 Smt. Pratigya Singh V/s Jaiprakash Bagotia	Mr. Rajesh Choudhary	Mr. Kishan Bansal

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1.	Mr. Sanjeev Johri Advocate	S.B. Civil Second Appeal No. 20/2016 Smt Kanta Devi V/s J.V.V.N.L & Ors	Mr. Abhimanyu Singh Rathore For Mr. Sandeep Shah	Mr. J.S. Solanki
2.	Mr. Krishna Chandra Sharma Advocate	S.B. Civil Writ No. 7996/2015 Dr. Prabhu Singh Deora V/s Tejendra Singh Deora & Ors.	Mr. Sushil Bishnoi	Mr. Mahesh Khyani

Dhruv S. Sharma
18-12-16
उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण,
जोधपुर

" Help The Needy -- Timely Help May Create History "